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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017 & CC(COMM) 54/2017, I.A. 7004/2013 DURA-LINE INDIA PVT LTD ..... Plaintiff

> Through: Mr. Neel Mason, Mr. Essenese Oban, Mr. Ankit Rastogi, Ms. Chamanpreekaur, Mr. K.Y. Siddharth and Ms. Ayesha, Advocates.

#### versus

# JAIN IRRIGATION SYSTEMS LTD

..... Defendant

Through: Mr. J. Sai Deepak, Mr. Avinash K. Sharma and Mr. Mahua Roy, Advocates.

# CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

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## ORDER 23.01.2023

1. Considering the position of the board and the fact that it is already 04:40 PM, it is not possible to take up this matter today.

2. Re-notify on  $31^{st}$  January, 2023.

## SANJEEV NARULA, J

# **JANUARY 23, 2023** as

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 30/06/2025 at 11:23:55